

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2400
ANSWERED ON:13.03.2006
EDIBLE OIL PACKAGING
Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the power to implement Edible Oil Packaging (Regulation) Order, 1998 was delegated to the State Governments;
- (b) if so, whether some States have failed to implement the said order;
- (c) if so, the details thereof indicating the names of such States; and
- (d) the corrective steps taken or proposed to be taken by the Government to ensure proper implementation of the order?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir.

(b) & (c): The details about State-wise status of implementation of the said Order are enclosed (Annexure-I).

(d): Some of the State Governments/UT Administrations which have not implemented the Edible Oils Packaging (Regulation) Order, 1998 or have granted exemptions/extensions for varying period of time deferring the implementation of the Order have been reiterated the need to implement the Order in letter and spirit.

ANNEXURE - I

STATEMENT REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE UNSTARRED QUESTION NO. 2400 DUE FOR ANSWER ON 13.03.2006 IN THE LOK SABHA.

STATE-WISE STATUS OF IMPLEMENTATION OF THE EDIBLE OILS PACKAGING (REGULATION) ORDER, 1998.

States implemented the Packaging Order under consideration States not implemented the Packaging Order but implementation where no manufacturing/ packaging units

20 States 10 States 5 States

(namely, Andhra Pradesh, Rajasthan, Orissa, Goa, Assam, Bihar, Chandigarh, Himachal Pradesh, Pondi- cherry, Mizoram, Punjab, Delhi, Gujarat, Mahar- ashtra, West Bengal, Tamil Nadu, Tripura, Karnataka, Kerala, Madhya Pradesh, Sikkim, Nagaland and Jammu & Kashmir)

(namely, Uttar Pradesh, Chattisgarh, Dadra and Nagar Haveli, Haryana, Jharkhand, Manipur and Uttaranchal)

(namely, Andaman & Nicobar, Arunachal Pradesh, Daman & Diu, Lakshadweep and Meghalaya)